

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 46

CA 196/2024 CA 201/2024 IN CP/62(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **NAVINCHANDRA MANGALDAS PATEL V/s FCG
FLAMEPROOF CONTROL GEARS PRIVATE
LIMITED**

Section 241(1) of the Companies Act, 2013

ORDER

Counsel Nausher Kohli a/w Adv. Prachi Wazalwar a.w Adv. S. Abraham for the Petitioner and Applicant in CA 196 of 2024 & CA 201 of 2024 present. Counsel Rohit Gupta, Counsel Rahul Sarada a/w Adv. Rihal Kazi & Adv. Zainab i/b M & M Legal Ventures for the Respondent present.

CA 196/2024 & CA 201/2024

List this matter on Board on **22.07.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**